

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO. 434
TO BE ANSWERED ON 20.07.2022

Watershed Development in drought prone areas

434 Dr. Ashok Kumar Mittal:

Will the Minister of Rural Development be pleased to state:

- (a) the details of steps taken for watershed development in drought prone areas along with the programmes implemented thereto, State-wise;
- (b) the quantum of funds sanctioned, released and utilized for the said purpose, State-wise;
- (c) whether Government proposes any training and development programmes for functionaries involved in watershed development programmes;
- (d) if so, the details thereof; and
- (e) whether Government proposes to take initiative for watershed development in forest areas and if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

- (a) & (b) The Department of Land Resources (DoLR) was earlier implementing three area development programmes namely Drought Prone Area Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis. These three programmes were integrated and consolidated into a single modified programme called 'Integrated Watershed Management Programme (IWMP)' with effect from 26.02.2009. This programme was amalgamated in 2015-16 with the Umbrella Scheme of PMKSY as one of components and named as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).

Keeping focus on the completion of the sanctioned projects, Government has not sanctioned any new watershed project under WDC-PMKSY 1.0 from 2015-16 onwards in the country. As per the decision at highest level, 1832 projects were transferred to States /UTs in 2018, for implementation with their own resources / budget. Therefore,

DoLR has been funding implementation of only 6382 projects (WDC-PMKSY 1.0) in the States/UTs. WDC-PMKSY aims for developing rainfed and degraded land in the country. Out of 6382 watershed projects being funded by DoLR in WDC-PMKSY 1.0, a total number of 5700 projects have been reported as "completed" as on 18.07.2022. The extended project period of WDC-PMKSY 1.0 got over on 31.03.2022.

The continuation of the scheme as WDC-PMKSY 2.0 has been approved by the Government on 15 December, 2021. Under WDC-PMKSY 2.0, total 1099 watershed projects covering an area of 49.21 lakh ha at a total cost of Rs.12049.08 crore have been sanctioned to States/UTs by the Department for implementation of projects from FY 2021-22 to FY 2025-26. An amount of Rs.1165.17 crore have been released as Central share to the States/UTs during 2021-22. The activities undertaken in scheme *inter alia* include soil & moisture conservation measures, rain water harvesting measures, afforestation, horticulture and pasture development, livelihood activities and capacity building, etc.

State/UT wise details of projects supported by DoLR, Central funds released & utilised under WDC-PMKSY 1.0 and details of projects sanctioned and Central funds released under WDC-PMKSY 2.0 is given at **Annexure**.

- (c) & (d) There are no separate funds released for training and development of functionaries involved in the implementation of Watershed Projects. However, as per the Guidelines for New Generation Watershed Development Projects (WDC-PMKSY 2.0), 3 % of the total project cost is earmarked for Institution and Capacity Building.
- (e) The Department of Land Resources is providing central funds for treatment of forest areas which are prioritized as integral part of the watershed projects on the criteria laid down in the Guideline.

Annexure

**Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 434
for answer on 20.07.2022**

Details of projects supported by Department, funds released and utilized under WDC-PMKSY 1.0 and details of projects sanctioned and funds released under WDC-PMKSY 2.0

(Rs. in crore)

Sl. No.	States /UTs	WDC-PMKSY1.0			WDC-PMKSY2.0	
		No of projects funded by DoLR	Central funds released	Funds utilized *	No of projects sanctioned	Central funds released during FY 2021-22
1	Andhra Pradesh	373	1178.91	1969.63	59	45.7365
2	Arunachal Pradesh	114	305.84	350.89	66	22.9816
3	Assam	280	672.37	740.19	29	16.4814
4	Bihar	64	239.677	345.96	34	112.9426
5	Chhattisgarh	208	354.95	657.76	45	23.0123
6	Gujarat	489	1366.57	1883.60	51	25.7927
7	Goa	-	-	-	5	2.0984
8	Haryana	75	119.51	168.01	9	3.0222
9	Himachal Pradesh	131	350.45	370.29	26	8.505
10	UT of J&K	119	322.03	358.45	18	11.8699
11	UT of Ladakh #	11	6.147	2.07	-	-
12	Jharkhand	143	270.21	309.31	30	27.2774
13	Karnataka	429	1900.862	2637.29	57	119.8348
14	Kerala	69	158.07	239.47	6	13.2471
15	Madhya Pradesh	446	1716.048	2449.18	82	75.0302
16	Maharashtra	1024	2516.947	3126.18	144	50.0836
17	Manipur	61	150.56	177.58	13	9.2436
18	Meghalaya	61	174.22	195.96	28	60.7999
19	Mizoram	49	282.16	316.33	18	7.0245
20	Nagaland	111	640.381	714.92	5	13.6250
21	Odisha	234	1089.17	1527.72	50	123.1806
22	Punjab	33	60.42	80.62	7	3.031
23	Rajasthan	820	2984.596	4218.33	145	282.5638
24	Sikkim	6	24.207	29.35	6	3.15
25	Tamil Nadu	270	924.94	1214.35	27	10.7523
26	Telangana	276	684.14	717.85	34	27.6021
27	Tripura	56	222.70	263.49	13	20.30
28	Uttar Pradesh	249	808.49	1001.63	53	21.7767
29	Uttarakhand	62	131.08	144.05	12	11.0614
30	West Bengal	119	271.02	426.06	27	13.1475
	Grand Total	6382	19926.66	26636.516	1099	1165.1741

* Funds utilised include Central share+State share and other miscellaneous receipts like interest, etc.; subject to change after Audit .

Projects yet to be sanctioned under WDC2.0.
